

9

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/52/ (IB)/2017
NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA
NAME OF THE RESPONDENT(S) : NIDUS ADVERTISING & MARKETING PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	R. Parthasarathy Abhinav Parthasarathy	counsel for Petitioner	B. Abhinav For R. Parthasarathy
2)	K. EZHUMALAI R. ABDUL MUBEEN	counsel for Respondent	U/A For Respondent

ORDER

Mr. R. Parthasarathy, Counsel for Petitioner present. Mr. K. Ezhumalai, Counsel for Respondent present. Counsel for Respondent filed counter and served the *Copy of the* same to the other side. At request, time is enlarged for hearing submissions. Put up on 10.08.2017 at 10.30 A.M.

ghk


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)